

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2021/7281/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P. P. Bairagi,
i/c District & Sessions Judge,
Kamrup (M).

Dated Guwahati, the ^{fl} 26 August, 2022.

Sub:- **Station leave permission.**

Ref:- Letter No.DJK./8939/E, dtd. 25.08.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission from the morning of 27.08.2022 till the evening of 29.08.2022**, has been granted. The Additional District and Sessions Judge (FTC) No. 3, Kamrup(M), Guwahati, in his absence, the next senior most Judicial officer of the establishment shall remain in charge of your Court and office for the above mentioned days.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2021/7282/dated , 26-08-2022

Copy to.

1. ✓ The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)